

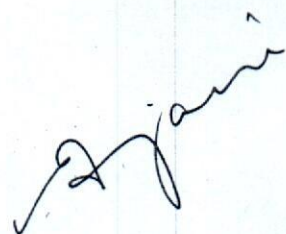
**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
ROUSE AVENUE COURT COMPLEX, DELHI**

DUTY ROSTER FOR THE MONTH OCTOBER, 2022

The following Ld. ACMMs and the undersigned posted at Rouse Avenue Court Complex, shall work as Duty Magistrate on the dates noted against their names *relating to all cases triable by courts of magistrate initiated by the CBI, as well as for the work related to designated courts for trying the cases pertaining to MP/MLAs.*

It is enjoined upon the Duty Magistrate to attend all urgent matters including remand work, search warrants. The Duty Magistrate deputed for holidays, Second Saturday and Sundays etc. shall look after the cases of CBI, warrants of arrest, transit remand, issued by the authorities beyond Delhi etc. He/she shall also dispose off all other matters not specifically mentioned herein, including recording of statement u/s.164 Crpc.

Sl. No.	Name of Ld. Magistrate	Duty	Day of duty (working day)	Sunday/Holiday	Court Room No.
01.	Ms. Anjani Mahajan, Residential Address:- H.No.- X-6A First Floor Hauz Khas, New Delhi.	CMM.		(02.10.2022, 09.10.2022, 21.10.2022)	201
02.	Ms. Vidhi Gupta Anand, ACMM-01 Residential Address:- B-123, Top Floor, Nirman Vihar, Delhi-110092		01.10.2022 13.10.2022 14.10.2022 15.10.2022 19.10.2022 29.10.2022	(16.10.2022, 23.10.2022)	203



03.	Mr. Deepak Kumar II, ACMM-02 Residential Address:- 778, Type-08, R.K. Puram, New Delhi	20.10.2022 22.10.2022 31.10.2022	(24.10.2022, 25.10.2022, 26.10.2022)	205
04.	Mr. Vaibhav Mehta, ACMM-03 Residential Address:- H.No. 5639/40, Basti Harphool Singh Sadar Thana, Sadar Bazar, Delhi-06	18.10.2022 27.10.2022 28.10.2022	(03.10.2022, 04.10.2022, 05.10.2022)	502
05.	Mr. Harjeet Singh Jaspal, ACMM-04 Residential Address:- B-801, Judicial Officer's Resd. Complex, Sec.- 26, Rohini, Delhi-110052	06.10.2022 07.10.2022 10.10.2022 11.10.2022 12.10.2022 17.10.2022	(08.10.2022, 30.10.2022)	503


(Anjani Mahajan)

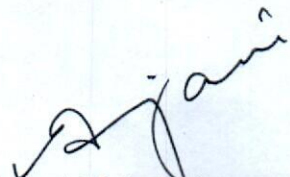
Chief Metropolitan Magistrate
Rouse Avenue Court Complex,
New Delhi

Remarks:

1. The dates which are in bold and underlined, fall on Sunday, Second Saturday and Holidays.
2. When any working day is declared a holiday, the Duty Magistrate on that day will be deemed as Duty Magistrate for whole day without any further order.

3. The bail/urgent applications shall directly be filed in the concerned Court of CMM/ACMMs wherein the charge sheet has already been filed./ FIR has already been assigned as the case may be.
4. All miscellaneous applications other than bail applications as mentioned in circular no.20022-20070-C/Bail & Filling/RADC/2022 Dated 12.07.2022 , issued by Ld. Principal District & Session Judge-Cum-Special Judge (P.C. Act) (CBI), Rouse Avenue Court Complex, Delhi), be filed directly at the Filing counter.
5. Officers will be available physically in court room till duty hours.
6. The Officials who actually performed duty with Presiding Officers on Sunday/holidays shall be entitled for compensatory leave, as per rules.
7. The Official email IDs of readers of concerned courts are provided hereunder.

Sl. No.	Officer name/court	e-mail ID
1.	Ms. Anjani Mahajan, CMM	Readercmmradc@gmail.com
2.	Ms. Vidhi Gupta Anand, ACMM-01	Readeracmm01radc@gmail.com
3.	Mr. Deepak Kumar II, ACMM-02	Readeracmm02radc@gmail.com
4.	Mr. Vaibhav Mehta, ACMM-03	Readeracmm03radc@gmail.com
5.	Mr. Harjeet Singh Jaspal, ACMM-04	Readeracmm04radc@gmail.com

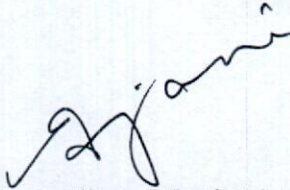

(Anjani Mahajan)
Chief Metropolitan Magistrate
Rouse Avenue Court Complex
New Delhi

234

Order No.44/CMM/RADC/DR/2022 9687-D-9307-p Dated, 30/09/2022

Copy forwarded for information and necessary action to:

- 1.The Ld. Registrar General, Hon'ble High Court of Delhi.
- 2.The Ld. Principal District & Sessions Judge, (HQs), Delhi.
- 3.The Ld. Principal District & Session Judge-Cum-Special Judge (P.C. Act) (CBI), Rouse Avenue Court Complex, Delhi)
4. The Ld.ACMMs Rouse Avenue District Court Complex, New Delhi.
5. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
- 6.The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
- 7.The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
- ✓ 8.The Website Committee, Tis Hazari Court, Delhi for uploading on the official website
- 9.The Branch In-charge, Care Taking, Facilitation, Computer and Filing Section, RADC, New Delhi.
10. The Reader to the court of undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Ld.Secy. DLSA, RADC./New Delhi.


**Chief Metropolitan Magistrate
Rouse Avenue Court Complex
New Delhi**